

Performance of Labour Bureau

1034. SHRI SANDIPAN THORAT : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have reviewed the performance of Labour Bureau of carrying out surveys and research in organised and unorganised sector recently;

(b) if so, the details thereof alongwith the major components of surveys/research projects approved for the current year;

(c) whether the Government propose to reconstitue an Advisory Body with eminent professionals, Trade Unionists to undertake oriented surveys/research programme to help for framing of Labour policy; and

(d) the steps taken/proposed to be taken to revitalise the Labour Bureau as a National Institute ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) Performance of Labour Bureau including that of other organisations of the Ministry of Labour is reflected in the Annual Report of the Ministry of Labour which is circulated amongst the Members of the Parliament at the time of consideration and passing of Demands for Grants of the Ministry. It is reviewed by the Parliamentary Standing Committee while considering Demands for Grants of the Ministry of Labour. Labour Bureau has, inter-alia, included the following major activities in their action plan for 1998-99 :-

Publication of Consumer Price Indices for Industrial workers, Agricultural Workers and Rural Workers; Conduct of study to bring out reports on evaluation of Minimum Wages Act, 1948 in Building and Construction Establishments in Madhya Pradesh, Tamil Nadu and spade work for study in Bihar;

To publish report on Survey of Working and Living Conditions of Workers in unorganised sector in respect of Man Made Fibre Textiles Industry and to finalise report in respect of Marine Fishing Industry; Publication of report on occupational Wage Survey in respect of ten Manufacturing Industries and completion of field survey and tabulation of data in respect of 13 Manufacturing/service sector industries; Publication of report on Survey of Working and Living Conditions of Labour belonging to SC/ST in Asansol and release of report in respect of another centre as decided by Inter Departmental Direction Committee Release of reports on Earning, Employment, Labour Cost, Absenteeism, Labour Turnover under Annual Survey of Industries (sample sector) in respect of various years; Release of report on Socio Economic Conditions of Women workers in Cashewnut Processing Industry and launching of study in respect of Food Processing Industry including

sea food and marine products, Zari and Embroidery and other selected Handicrafts and Match works and conduct of pilot survey at 78 centres in connection with new Working Class Family Income and Expenditure Survey and launching of the main survey.

(c) and (d) A Committee comprising of Director, Institute of Economic Growth, New Delhi, Director General, Labour Bureau and officials from Ministry of Labour, Central Statistical Organisation, National Sample Survey Organisation, Planning Commission, V.V. Giri National Labour Institute has been constituted to examine the activities of Labour Bureau.

Suspension of SPG from Congress President

1035. SHRI RAMKRISHNA BABA PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Special Protection Group attached to the Congress President has been replaced; and

(b) if so, the reasons thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) Does not arise.

[Translation]

Gorkha Land Movement

1036. SHRI BHIM DAHAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons killed and injured so far in the Gorkha land movement of Darjeeling;

(b) the extent of damage caused to the public and private property; and

(c) whether the Government are contemplating to constitute Gorkha land State ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) As per information available with the Central Government, 184 persons were killed and 919 were injured in the Gorkha Land Movement.

(b) Reports available indicate that 1567 houses/buildings were either destroyed or damaged in the movement.

(c) No, Sir.

Bride Burning Deaths

1037. SHRI AJIT JOGI : Will the Minister of HOME AFFAIRS be pleased to state .:

(a) the number of incident of death of bride burning in the country during each of the last three years, State/ Union Territory-1 wise; and

(b) the steps taken by the Government to prevent such deaths infuture ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K ADVANI) : (a) Available information is given in the enclosed Statement.

(b) 'Police' and 'Public Order' being State subjects as per the Seventh Schedule of the Constitution of India, the registration, investigation, detection and prevention of crimes is essentially the responsibility of the State Governments. However, the Central Government has, from time to time, been writing to the State Government

emphasising the need to take measures to check the menence of crime against women. The measures suggested by the Central Government include, inter alia, appointment of Dowry Prohibition Officers, setting up of women Cell in Police Stations, wider recruitment of Women Police officers and gender sensitisation training to Police personnel. The Central Government has also been stressing upon the State Governments the need to ensure implementation of the existing laws, both in letter and spirit, and to bring about and awareness in general public about the laws/instructions regarding anti-dowry and other connected matters. The Central Government has also been modifying and amending the existing laws with a view to making them more stringent. The media is being used to project the positive role of women in society.

Statement

Incidence of Dowry Murder and Death by burning during 1995 to 1997

Sl.No.	State/UT	Murder for Dowry by Burning			Dowry Death by Burning		
		1995	1996	1997	1995	1996	1997
1	2	3	4	5	6	7	8
STATES							
1.	Andhra Pradesh	26	34	46	65	98	105
2.	Arunachal Pradesh	0	0	0	0	0	1
3.	Assam	1	0	2	7	3	6
4.	Bihar	68	50	45	102	83	106
5.	Goa	0	0	0	3	1	1
6.	Gujarat	7	28	20	21	21	25
7.	Haryana	2	6	4	68	65	74
8.	Himachal Pradesh	0	0	1	0	1	1
9.	Jammu & Kashmir	0	0	0	0	0	0
10.	Karnataka	28	16	15	58	61	36
11.	Kerala	1	1	0	5	5	4
12.	Madhya Pradesh	39	34	33	147	221	182
13.	Maharashtra	63	67	57	142	116	120
14.	Manipur	0	0	0	0	0	0
15.	Meghalaya	0	0	0	0	0	0
16.	Mizoram	0	0	0	0	0	0
17.	Nagaland	0	0	0	0	0	0

1	2	3	4	5	6	7	8
18.	Orissa	7	21	5	14	11	11
19.	Punjab	7	7	5	56	55	78
20.	Rajasthan	14	39	12	62	111	115
21.	Sikkim	0	0	0	0	0	0
22.	Tamil Nadu	4	188	7	23	18	48
23.	Tripura	0	0	0	0	0	3
24.	Uttar Pradesh	242	296	238	557	613	506
25.	West Bengal	1	1	7	18	19	76
Total (States)		510	788	497	1348	1505	1498

UNION TERRITORIES

26.	A & N Islands	0	0	0	0	0	1
27.	Chandigarh	0	0	0	0	0	2
28.	D & N Haveli	0	0	0	0	0	0
29.	Daman & Diu	0	0	0	0	0	0
30.	Delhi	2	5	7	77	59	77
31.	Lakshadweep	0	0	0	0	0	0
32.	Pondicherry	1	0	0	0	1	1
Total (UTs)		3	5	7	77	60	81
Total (All-India)		513	793	504	1425	1565	1579

Source : Monthly Crime Statistics.

Note : 1. Figures are provisional

2. In Absence of data of Orissa from October 1997 onwards. Figures of correspondence months of 1996 of this State have been used.

[English]

Use of Cartilage by Surgeons

1038. SHRI RAMCHANDRA VEERAPPA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware that surgeons are using Cartilage taken from the human ear to fight in contin-ence;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT

EZHILMALAI) : (a) to (c) The Government is aware of the fact that aural Cartilages can be used in a variety of Blastic Surgery procedures including that of urethra for urinary incontinence. However, the procedure are not undertaken in any of the Central Government Hospitals in Delhi. In Clinical Practice, Cartilages from the ear are used for the repair of tympanic membrana as an autograft.

[Translation]

Funds Allocations to Tribal Areas of the Country

1039. SHRI FAGGAR SINGH KULASTE : Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state :